GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 5853 TO BE ANSWERED ON 10/04/2017

RESERVED ITEMS FOR MSMEs

5853. SHRI LAXMAN GILUWA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state;

- (a) whether it is a fact that no item is reserved for exclusive manufacture by small scale sector and if so, the details thereof;
- (b) whether the Government has ascertained the reasons for which the reservation related advisory committee has dereserved the reserved items and if so, the details thereof;
- (c) whether the small scale industries are getting closed due to functioning and suggestions of the said committee; and
- (d) if so, the details thereof and the response of the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a)&(b): Yes Madam. On the recommendation of the Advisory Committee constituted under the provisions of the Industries (Development & Regulation) Act, 1951, Government of India, vide notification no. S.O. 998(E) dated 10.04.2015 has de-reserved the remaining 20 items from the erstwhile list of items reserved for exclusive manufacture in Small Scale Industries (now Micro and Small Enterprises (MSE) sector). The Advisory Committee considers dereservation of items to achieve economies of scale, technological upgradation, competitiveness and to counter cheap imports.
- (c)&(d): No instance has been reported to the Govt of India that MSMEs have been closed down due to functioning and suggestions of the said Committee.